

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt(RJS).68/2009

Dated : 01st June, 2009

For Administrative exigencies, the transfers / postings of following officers in the rank of Additional District & Sessions Judge (Fast Track) are ordered with immediate effect :-

S.No.	Name of officer	From	To	Vice
	SARVASHRI			SARVASHRI
1	Phool Chand Jhanjhariya	ADJ(FT) No.1, Jaipur City	ADJ(FT) No.5, Udaipur	R.K.Maheshwari
2	Mahaveer Prasad Sharma-I	ADJ(FT) No.1, Ajmer	ADJ(FT), Dausa	Bhuvan Goyal
3	Madan Lal Bhati	ADJ(FT) No.1, Jaipur District Jaipur	ADJ(FT) No.1, Ajmer	M.P.Sharma-I
4	Ashok Kumar Gupta	ADJ(FT) No.3, Kota	ADJ(FT) No.1, Bundi	Ramesh Kumar Sharma
5	Om Kumar Vyas	ADJ(FT), Sirchi	ADJ(FT) No.1, Pali HQ Jetaran	V.K.Bharwani
6	Ms. Rekha Sharma	ADJ(FT) No.2, Sikar HQ at Srimadhapur	ADJ(FT) No.2, Jaipur City	Ms.Asha Kumari
7	L.C. Songara	ADJ(FT), Dungarpur	ADJ (FT), Jhalawar	Ram Niwas Jat
8	R.K. Maheshwari	ADJ(FT) No.5, Udaipur	ADJ(FT) No.8, Jaipur City	Rajendra Kumar Sharma-III
9	Girish Kumar Sharma	ADJ(FT) No.1, Kota	ADJ(FT) No.2, Sikar HQ at Srimadhapur	Ms. Rekha Sharma
10	Nand Lal Sharma	ADJ(FT), Barun	ADJ(FT), Dungarpur	L.C.Songara
11	Jhabar Mal Jat	ADJ(FT), Jalore	ADJ(FT) No.1, Jaipur City	P.C.Jhanjhariya
12	Rajendra Kumar Sharma-III	ADJ(FT) No.8, Jaipur City	ADJ(FT) No.3, Kota	A.K. Gupta
13	Ayub Khan	ADJ(FT) No.2, Bikaner	ADJ(FT), Sirchi	Om Kumar Vyas
14	Ms. Asha Kumari	ADJ(FT) No.2, Jaipur City	ADJ(FT) No.1, Kota	Girish Kumar Sharma
15	Harendra Singh	ADJ(FT) No.1, Dholpur	ADJ(FT) No.1, Jaipur District, Jaipur	M.L. Bhati
16	Brijendra Kumar (ON REQUEST)	ADJ(FT) No.1, Udaipur	ADJ(FT) No.2, Bikaner	Ayub Khan
17	Ram Niwas Jat	ADJ(FT), Jhalawar	ADJ(FT) No.1, Dholpur	Harendra Singh

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18	Bhuvan Goyal	ADJ(FT), Dausa	ADJ(FT) No.1, Udaipur	Brijendra Kumar
19	Ramesh Kumar Sharma	ADJ(FT) No.1, Bundi	ADJ(FT), Baran	Nand Lal Sharma
20	Vinod Kumar Bharwani	ADJ(FT) No.1, Pali HQ Jetaran	ADJ(FT), Jalore	Jhabar Mal Jar

NOTE:

1. The officers are directed to hand over charge in accordance with Order No. 24/P.1. Dated 23.11.1998.
2. The Officer who has been transferred on his own request from one place to another of his choice shall not be entitled to claim disturbance allowance & Joining period.

BY ORDER.

[Signature]
T. S. 2009
REGISTRAR GENERAL